

reference to freedom fighters who went to jail before 1947, or those of freedom fighters who were sanctioned pension and are alive today.

(d) As and when complaints are received alleging that some undeserving persons have got pension, these complaints are referred to concerned State Government for verification. If a case is found to be not genuine, the pension is first suspended and later cancelled, if no satisfactory explanation is available.

#### Violation of FERA by MMTC

4515. SHRI ANAND SINGH : Will the Minister of COMMERCE be pleased to state :

(a) whether the Minerals and Metals Trading Corporation of India (MMTC) has violated the Foreign Exchange Regulation Act (FERA); and

(b) if so, the details including the amount involved and the action taken ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. R. DAS MUNSI) : (a) No, Sir.

(b) Does not arise.

#### Export of Cholera contaminated marine products to Japan

4516. SHRI RADHAKANTA DIGAL :  
DR. B. L. SHAILESH :

Will the Minister of COMMERCE be pleased to state :

(a) the action taken against those processors and exporters who were found responsible for shipping Cholera contaminated marine products to Japan; and

(b) the effective steps taken to curb such lapses in future ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. R. DAS MUNSI) : (a) Cases have been filed

in the Courts against processors and exporters under Export (Quality Control and Inspection) Act. CCI and E has also initiated penal action against the exporters under Export (Control) Order 1977.

(b) To avoid recurrence of such cases various steps have been taken like intensified super checks, training to workers of the units subjecting all shrimp consignments to Japan for Cholera testing and certifications etc.

#### Non-payment of gratuity to workers of NTC in Bombay

4517. DR. DATTA SAMANT : Will the Minister of TEXTILES be pleased to state :

(a) the total amount of Gratuity no paid so far to the Textile Workers by National Textile Corporation mills in Bombay; and

(b) when this amount is likely to be paid ?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI RAM NIWAS MIRDHA) : (a) and (b). An amount of Rs. 101.57 lakhs is due as gratuity to the workers of 12 nationalised textile mills in Bombay under NTC. Payment of due will be made when workers present themselves for receiving these dues after completion of the required formalities.

#### Survey for barbed wire fencing and construction of road along Indo-Bangla border

4518. SHRI ABDUL HAMID : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the survey work for the construction of barbed wire fencing-cum-road along the Indo-Bangladesh border been completed;

(b) how many families will be affected by this Road-cum-fencing;

(c) whether there is any provision for alternative arrangement for their resettlement;

(d) whether there exists any provision for compensation for their movable properties; and

(e) if so, how much amount will be required for compensation to them ?

**THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CHINTAMANI PANIGRAHI) :** (a) Survey work is in progress.

(b) The number of families to be affected by the road/fence would be known only after survey by engineering and revenue agencies has been completed.

(c) and (d). Provision has been made for compensation for acquisition of land. It is for the State Governments concerned to take such rehabilitation measures as necessary.

(e) The amount of compensation will be known only after the lands have been actually acquired.

#### Tourism in desert areas of Rajasthan

4520. **SHRI VIRDHI CHANDER JAIN :** Will the Minister of TOURISM be pleased to state :

(a) whether Union Government have taken any fresh steps recently to improve tourism in Rajasthan specially in desert districts of Jaisalmer, Barmer and Jodhpur; and

(b) if so, the number of spots identified and whether any survey has been conducted in this regard ?

**THE MINISTER OF TOURISM (MUFTI MOHD. SYED) :** (a) and (b). While no survey has been conducted for identification of spots for improving tourism in the desert districts of Jaisalmer, Barmer and Jodhpur, the development of tourism infrastructure throughout the country is a continuous process. During the Sixth Five Year Plan and the first two years of the Seventh Plan, the following schemes have been taken up for implementation/consideration in the desert districts of Rajasthan :

(Rs. in lakhs)

Name of the scheme	Amount sanctioned	Amount released
<i>Sixth Five Year Plan</i>		
1. Development of Gadhisar Tank and Sun-Set Point, Jaisalmer	3.78	3.40
2. Desert National Park, Jaisalmer	15.51	8.00
3. Expansion of Moomal Tourist Bungalow, Jaisalmer	10.50	8.00
4. Midway facilities at Pokaran	9.74	5.00
<i>Seventh Five Year Plan</i>		
		Estimated cost (Rs. in lakhs)
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<i>Seventh Five Year Plan</i>		
1. Yatri Niwas at Jodhpur		36.75
2. Floodlighting of Forts at Bikaner, Chittorgarh and Jaisalmer		12.20